

ADDON WORDINGS



ACCIDENTAL DAMAGE COVER

This policy is extended to cover direct physical loss or damage to the property described in the Policy Schedule whilst situated in the insured premises due to accident from any fortuitous cause. The limit of indemnity under this policy shall not exceed the amount stated in the Policy Schedule for the period of insurance. The below exclusions will be applicable to this coverage in addition to the standard exclusions of the policy.

1. Loss, destruction or damage to bullion or unset precious stones, any curios or works of art, manuscripts, plans, drawings, securities, obligations or documents of any kind, stamps, coins or paper money, cheques, books of accounts or other business books, computer system records, explosives unless otherwise expressly stated in the Policy Schedule.
2. Loss, destruction or damage to the insured property caused by change in temperature.
3. Loss or damage due to termites inherent vice, latent defect, moths, insect, vermin, fumes, fluctuations in atmospheric or climatic condition, the action of light.
4. Loss or damage due to mechanical, electrical, electronic breakdown, or mechanical derangement.
5. Loss or damage caused by Joint leakage, failure of welds, cracking, fracture, collapse or overheating of boilers, economizers, superheaters pressure vessels or any range of steam and feed piping in connection therewith.
6. Loss or damage to belts, ropes, chains, rubber tyres, dies, moulds, blades, cutters, knives or exchangeable tools, engraved or impression cylinders or rolls; objects made of glass, porcelain, ceramics, all operating media (e.g. lubricating oil, fuel, catalyst, refrigerant, dowtherm) felts, endless conveyor belts or wires; sieves, fabrics, heat resisting and anti-corrosive lining and parts of similar nature, packing material, parts not made of metal (except insulating material) and non-metallic lining or coating of metal parts alone without damage to main equipment.
7. Loss, destruction or damage due to Burglary, Theft and/or any attempts there at.
8. Loss or damage indemnifiable by any specific coverage in the policy and endorsements.
9. Loss or damage due to collapse, settlement or bedding down, ground heave or cracking of structures or the removal or weakening of support to any insured property.
10. Any intentional loss or damage and/or arising out of provocation by the Insured or its authorized representative.

Subject otherwise to the terms, conditions and provisions of the policy.